

# BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

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## TWENTY FIRST REPORT

(Presented on 16.3.2021)

The Business Advisory Committee held a sitting on Tuesday, the 16<sup>th</sup> March, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

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|---|--|
| (1) The Government of National Capital Territory of Delhi (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i>           | 2 Hours                                |
| (2) The Mines and Minerals (Development and Regulation) Amendment Bill, 2021.<br><i>(Consideration and passing)</i>               | 3 Hours                                |
| (3) The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i> | 2 Hours                                |
| (4) The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021.<br><i>(Consideration and passing)</i>            | 3 Hours                                |
| (5) The Marine Aids to Navigation Bill, 2021.<br><i>(Consideration and passing)</i>   | 2 Hours<br>May be taken<br>up together |
| (6) The Anti Maritime Piracy Bill, 2019.<br><i>(Consideration and passing)</i>  |  |
| (7) The Cinematograph (Amendment) Bill, 2019, after it is passed by Rajya Sabha.  | 2 Hours                                |
| (8) The Registration of Marriage of Non-Resident Indian Bill, 2019, after it is passed by Rajya Sabha.                            | 2 Hours                                |
| (9) The Constitution (One Hundred and Twenty-Fifth Amendment) Bill, 2019, after it is passed by Rajya Sabha.                      | 2 Hours                                |

(10) The Insurance (Amendment) Bill, 2021, after it is passed by Rajya Sabha. ] **2 Hours**

(11) Discussion and voting on the following Grants:

- (i) Supplementary Demands for Grants of Union Territory of Puducherry for the financial year 2020-21.
- (ii) Demands for Grants of Union Territory of Puducherry for the financial year 2021-22.
- \$(iii) Supplementary Demands for Grants of Union Territory of Jammu & Kashmir for the financial year 2020-21; and
- \$(iv) Demands for Grants of Union Territory of Jammu & Kashmir for the financial year 2021-22.

**3 Hours  
May be taken  
up together**

\$ In 20th Report, item Nos. (iii) and (iv), were allotted 4 hours. Today, BAC recommended to take up all the four items together.

**NEW DELHI;  
16<sup>th</sup> March, 2021  
Phalguna 25, 1942 (Saka)**

**Om Birla  
Chairperson,  
Business Advisory Committee.**